GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)

LOK SABHA UNSTARRED QUESTION NO. 1909

TO BE ANSWERED ON: 09.03.2016

AGREEMENTS WITH CHINA

1909 SHRI C.S. PUTTA RAJU:

Will the Minister of Communications & Information Technology be pleased to state: -

- (a) whether India has signed any agreement with China in the field of information technology:
- (b) if so, the details and the present status thereof; and
- (c) the impact. If any, these agreements will have on the Make in India mission?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a): Yes, Sir. A Memorandum of Understanding (MoU) between the Ministry of Communications and Information Technology of the Republic of India and Ministry of Industry & Information Technology of the People's Republic of China on cooperation in the field of Information and Communication Technology was signed on 18.03.2014.
- (b): MoU aims to promote Information and Communication Technology (ICT) development between the two countries and develop a long term and sustainable cooperation in line with each countries laws and regulations. A Joint Working Group (JWG) on Information Technology (IT) has been constituted under the MoU. First meeting of this JWG was held on 15th -16th December, 2014 where two countries deliberated to further promote Indian IT and ITES exports to China.
- (c): An MoU for the development of Sino India IT Park between Hainan Provincial Industry and Information Technology Department and National Association of Software and Services Companies was signed on 8th August 2015 for promoting IT related business.
